- (27) S.O. 1200 (E), dated the 26th May, 2011, regarding acquisition of land, with or without structure, from K.M. 221.000 to K.M. 295.620 (Bareli-Bhopal Section) on National Highway No. 12 in Raisen District in the State of Madhya Pradesh.
- (28) S.O. 1219 (E), dated the 27th May, 2011, regarding appointment of competent authority for acquisition of land on National Highway No. 7 in Rewa District in the State of Madhya Pradesh.
- (29) S.O. 1246 (E), dated the 31st May, 2011, regarding acquisition of land, with or without structure, from K.M. 1.60 to K.M. 67.000 (Biaora-MP/Rajasthan Border Section) on National Highway No. 12 in Rajgarh Tehsil of Rajgarh District in the State of Madhya Pradesh.
- (30) S.O. 1247 (E), dated the 31st May, 2011, regarding acquisition of land, with or without structure, from K.M. 1.600 to K.M. 67.000 (Biaora-MP/Rajasthan Border Section) on National Highway No. 12 in Khilchipur Tehsil in Rajgarh District in the State of Madhya Pradesh.
- (31) S.O. 1358 (E), dated the 13th June, 2011, regarding acquisition of land, with or without structure, from K.M. 10.250 to K.M. 19.500 (Jhansi-Lakhnadon Section) on National Highway No. 26 in Tikamgarh District in the State of Madhya Pradesh.
- (32) S.O. 1562 (E), dated the 8th July, 2011, regarding appointment of competent authority for acquisition of land, from K.M. 77.000 to K.M.80.600 (Balasore-Baripada-Jharpokharia Section) on National Highway No. 5 in Balasore District in the State of Orissa.
- (33) S.O. 1667 (E), dated the 21st July, 2011, regarding appointment of competent authority for acquisition of land on National Highway No. 27 in Rewa District in the State of Madhya Pradesh. [Placed in Library. For (1) to (33) See No. L.T. 5026/15/11]

Notification of the Ministry of Shipping

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): Sir, I lay on the Table, under Section 38 of Inland Waterways Authority of India Act, 1985, a copy (in English and Hindi) of the Ministry of Shipping Notification No. IWAI/Cargo/184/2009, dated the 16th July-22nd July, 2011, publishing the Inland Waterways Authority of India (Levy and collection of fees and charges) Regulations, 2011. [Placed in Library. See No. L.T. 5029/15/11]